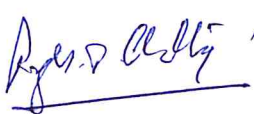


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.129/BB/2017	-	Await report from ROC	252(1)	Apple Properties Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAGHAVENDRA R. CHAKRAVARTHY 9449859052	PETITIONER. APPLE PROPERTIES PVT. LTD.	

ORDER

PCS for Petitioner is present. Await report from ROC, Karnataka. List it on 02.03.2018.


Member (T)


Member (J)